

ITEM NO.110
(MM)

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 326/2024

PRADEEP KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 22974/2020 - EXEMPTION FROM FILING O.T.
IA No. 178956/2019 - EXEMPTION FROM FILING O.T.
IA No. 22973/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 05-08-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. Ishank Gupta, Adv.
Mr. Sumit Srivastava, Adv.

For Respondent(s) : Mr. Prabodh Kumar, AOR
Dr. Vijendra Singh , AOR

UPON hearing the counsel the Court made the following
O R D E R

On request made by learned counsel for the
appellants to seek instructions and to file
vakalatnama, the matter is adjourned for three weeks.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR